

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

**CP/CA No. 77(ND)/2016**

**IN THE MATTER OF:**

**M/s AEZ Infratech Pvt. Ltd.**

.... **APPLICANT / PETITIONER**

**Vs.**

**M/s Somani Worsted LTd. & Ors.**

.... **RESPONDENT**

**SECTION:**

**Under Section 397/398**

**Order delivered on 11.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**


**For the APPLICANT/PETITIONER** :- Mr. P. Nagesh, Advocate  
Mr. Praveen Kumar, Advocate

**For the RESPONDENT** :- Ms. Aastha Chawla, Advocate  
Mr. Nikhil Mathur, Advocate

**ORDER**

Learned Counsel for the parties are present and represents that the matter is part heard before the Hon'ble Principal Bench. In the circumstances, the same be placed before the Hon'ble Principal Bench for further consideration on 1<sup>st</sup> September 2017.

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**